


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 270/16	TP 117/17	Hearing	433(e) / 433(f)	Nirupama T. Vs. Dreamz Infra India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
12	KIRAN MURGOJ 99804 55923.	Petitioner	

Counsel for petitioner is present. He has filed Form No.5. Registry to check and put up. Counsel informed that the Managing Director of respondent company in the jail and notices will have to be served on him.

List it on 06.07.2017.


MEMBER (J)


MEMBER (T)